

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 404/MP/2019

Subject : Petition under Section 79(1)(b) and 79(1)(f) of the Electricity Act, 2003 read with Article 13 of the Power Purchase Agreement dated 22.4.2007 executed between the Petitioner and the Procurers.

Petitioner : Coastal Gujarat Power Limited (CGPL)

Respondents : Gujarat Urja Vikas Nigam Limited (GUVNL) and Ors.

Date of Hearing : 21.7.2020

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member

Parties present : Shri Samikrith Rao, Advocate, CGPL
Shri Amit Kapur, Advocate, CGPL
Shri Abhishek Munot, Advocate, CGPL
Shri Kunal Kaul, Advocate, CGPL
Shri M. G. Ramachandran, Sr. Advocate, GUVNL
Ms. Poorva Saigal, Advocate, GUVNL
Ms. Anushree Bardhan, Advocate, GUVNL
Shri Anand Ganesan, Advocate, PSPCL
Ms. Swapna Seshadri, Advocate, PSPCL
Shri Amal Nair, Advocate, PSPCL
Shri Anup Jain, Advocate, MSEDCL
Shri Pulkit Tare, Advocate, MSEDCL

Record of Proceedings

The matter was heard through video conferencing.

2. Learned counsel for the Petitioner and the learned senior counsel for the Respondents, GUVNL and Rajasthan Discoms, advanced extensive arguments in support of their contentions and reiterated the submissions made in their respective written notes on arguments.

3. Learned counsels for the Respondents, Punjab State Power Corporation Limited and Maharashtra State Electricity Distribution Company Limited, adopted the arguments advanced by the learned senior counsel for the Respondents, GUVNL and Rajasthan Discoms. Learned counsels further reiterated the submissions made in their respective submissions and sought permission to file written submissions.



4. Based on the request of the learned counsels for the parties, the Commission permitted the parties to file their written submissions by 7.8.2020 with copy to each other. The due date of filing of written submissions shall be strictly complied with.

5. Subject to the above, the Commission reserved order in the matter.

By order of the Commission

Sd/-

(T.D. Pant)

Deputy Chief (Law)

